# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 2022 TO BE ANSWERED ON 08.08.2024

### EMPANELMENT OF HOSPITALS AND MEDICAL PRACTITIONERS BY ESIC

#### **2022. SHRI NARAYANA KORAGAPPA:**

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Employees' State Insurance Corporation (ESIC) has empanelled hospitals, medical practitioners, etc., to provide medical treatment to its beneficiaries where its services are not available; and
- (b) if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) & (b): Yes, the medical services, which are not available in the medical institutions run by the Employees' State Insurance Corporation (ESIC) or by the states under ESI Scheme (ESIS), are provided to ESI beneficiaries in a cashless manner through tie-up arrangements with the government/private hospitals, including Pradhan Mantri Jan Arogya Yojana (PMJAY) empanelled hospitals and Insured Medical Practitioners (IMPs) across the country. At present, there are such 2836 tie up hospitals and 869 IMPs. ESIC also has tie-up arrangements with 4370 PMJAY empanelled hospitals in 157 districts of the country.

\*\*\*\*